



File No. 01/02/2026-NCLT (ND)
राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 12th August 2026

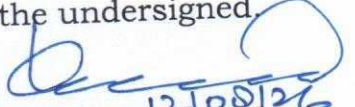
ORDER

Hon'ble Member (Judicial) Shri Manni Sankariah Shanmuga Sundaram shall hear the matters listed before NCLT New Delhi (Court No. V) on 24.08.2026, 25.08.2026, 27.08.2026 & 28.08.2026 through Video Conferencing from NCLT Chennai Bench.

The Joint Registrar, NCLT Chennai Bench, is directed to ensure that necessary arrangements are in place for conducting the hearings during the said period.

This issues with the approval of Hon'ble President, NCLT vide file no. 01/02/2026-NCLT (ND) dated 12th August 2026.

Any inadvertent error may be brought to the attention of the undersigned.


(Utkarsh Yadav)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Member, National Company Law Tribunal, Court no. V, New Delhi.
3. NCLT web site/ Notice Board.